

Suits against Gobindpurj Residents

3833. Shri Madhu Limaye:
Shri Kishen Pattnayak:
Shri Kashi Ram Gupta:
Shri S. M. Banerjee:
Shri Ram Sewek Yadav:
Dr. Ram Manohar Lohia:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that the Deputy Commissioner, Delhi, filed suits on behalf of the Gaon Sabha Tekhand under section 169/170, DLRR, 84(b) DLRA, 145 Cr. P. C. on Gobindpuri residents in the court of Sub-ordinate Revenue Assistant who has passed eviction orders against more than 50 persons;

(b) whether it is also a fact that these persons have been paying House-tax and Development Charges to the Delhi Municipal Corporation; and

(c) if so, under what authority or jurisdiction the Deputy Commissioner has proceeded against them?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir, the residents affected are those of an unauthorised colony near the approved Gobindpuri colony.

(b) No development charges have been collected from the owner of the unauthorised houses built in the unapproved area near the Gobindpuri colony. House tax has been paid by the owners of these unauthorised houses but this does not entitle them to the regularisation of their colony.

(c) Section 161 read with section 150(3) of the Delhi Land Reforms Act invest the necessary authority or jurisdiction on the Deputy Commissioner, Delhi.

विद्रोही नागाग्रों की गतिविधियां

3834. श्री श्रीकार लाल बेरवा :
श्री बृजवासी लाल :

श्री विश्वनाथ पाण्डेय :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सशस्त्र विद्रोही नागाग्रों के एक गिरोह ने 8 अगस्त, 1966 को मनीपुर के उखरूल क्षेत्र के सब-डिस्ट्रिक्ट मुख्यालय के निकट इम्फाल में एक पुरुष तथा एक स्त्री को गोली चला कर मार दिया था ;

(ख) यदि हां, तो वर्ष 1966 में अब तक नागाग्रों ने कुल कितने व्यक्तियों की हत्या की है ; और

(ग) ऐसी घटनाओं को रोकने के लिये क्या कार्यवाही की गई है ?

गृह-कार्य मंत्रालय में राज्य मंत्री तथा प्रतिरक्षा मंत्रालय में प्रतिरक्षा संभरण मंत्री (श्री हाथी) : (क) जी हां ।

(ख) अब तक नागाग्रों द्वारा छः व्यक्ति मारे जा चुके हैं ।

(ग) कानूनी कार्यवाही की गई है । इसके अलावा सुरक्षात्मक व्यवस्था को सुदृढ़ किया गया है । ग्रामीण जनता को नागा विद्रोहियों के उत्पात से अपनी रक्षा के लिये समर्थ बनाने के उद्देश्य से क्षेत्र में और अधिक स्वयं-सेवक चौकियां स्थापित की जा रही हैं ।

Collapse of Houses in Delhi

3835. Shri Hari Vishnu Kamath: Will the Minister of **Home Affairs** be pleased to state:

(a) whether the inquiry into the collapse of several houses in Delhi in the wake of the earthquake on the 15th August, 1966 has been completed; and

(b) if so, the result thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No.

(b) Does not arise.